- (b) The funds provided under the National Rural Health Mission are primarily meant for improving health care services in rural areas. Quarterly Financial Management Reports are submitted by the States on the utilization of funds.
- (c) The Ministry regularly monitors the utilization of funds through analysis of quarterly Financial Management Reports and annual statutory Audit Reports and by emphasising on regular conduct of concurrent audits by the State. The Ministry also monitors the implementation of NRHM through annual Common Review Mission (CRM), Joint Review Mission (JRM) and periodic review meetings, and also sends teams periodically to States to review the fund management under the Mission. The reports are shared with the States for enabling them to carry out corrective action.
- (d) and (e) The Sambasiva Rao Committee had recommended that one year rural posting may be made mandatory for the MBBS Doctors desirous of pursuing Postgraduate Medical Degree courses. While the Central Government has not made the rural posting mandatory to pursue Postgraduate Medical Degree courses, the Medical Council of India's Postgraduate Medical Education Regulations have been amended to encourage doctors to serve in the rural areas by providing for:
- (i) 50% reservation in Post Graduate Diploma Courses for Medical Officers in the Government service who have served for at least three years in remote and difficult areas; and
- (ii) incentive at the rate of 10% of the marks obtained for each year of service in remote or difficult areas up to the maximum of 30% of the marks obtained in the entrance test for admissions in Post Graduate Medical Courses.

## Launching of JSSK

1661. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry has launched Janani-Shishu Suraksha Karyakram (JSSK);
- (b) if so, the details thereof, State-wise, especially in Andhra Pradesh; and
- (c) the funds allocated and spent, State-wise, for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) Yes. Government of India has launched Janani Shishu Suraksha Karyakaram (JSSK) on 1st June, 2011.

(b) The initiative has been rolled out in all States including the State of Andhra Pradesh under the overall umbrella of National Rural Health Mission (NRHM). The initiative entitles all pregnant women delivering in public health institutions to free and no expense delivery, including caesarean section. The entitlements includes free drugs and consumables, free diagnostics, free blood wherever required, and free diet for 3 days during normal delivery and 7 days for C-section. This initiative also provides for free transport from home to institution, between facilities in case of a referral and drop back home.

Similar entitlements have been put in place for all sick newborns accessing public health institutions for treatment till 30 days after birth.

(c) The scheme has been launched under NRHM where funds are given to the states for drugs, diagnostics, referral transport, blood and also diet as per the proposal reflected by the states in their Project Implementation Plan (PIP) and approved by Government of India after appraisal. Funds approved for the states in their PIP for the year 2011-12 is given in Statement (See below).

As the scheme is recently launched, the expenditure is not yet known.

Statement
Funds approved for States in their PIP for 2011-12

Provisions for Free Entitlements Approvals in 2011-12 PIPs
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SI.No.	State	(Rs. in Lakhs)	
1	2	3	
A. Non-NE High Focus States			
1	Bihar	8776.53	
2	Chhattisgarh	3904.77	
3	Himachal Pradesh	1961.81	
4	Jammu & Kashmir	656.42	
5	Jharkhand	823.33	
6	Madhya Pradesh	3076.78	
7	Orissa	1401.76	

1	2	3
8	Rajasthan	9520.85
9	Uttar Pradesh	30731.50
10	Uttarakhand	643.90
	Sub Total	61497.65
B. NE States		
11	Arunachal Pradesh	37.60
12	Assam	6256.65
13	Manipur	79.45
14	Meghalaya	1044.70
15	Mizoram	385.12
16	Nagaland	293.43
17	Sikkim	26.00
18	Tripura	1413.39
	Sub Total	9536.34
C. Non-High f	focus States	
19	Andhra Pradesh	3321.00
20	Goa	525.00
21	Gujarat	3200.71
22	Haryana	3013.43
23	Karnataka	7667.50
24	Kerala	300.00
25	Maharashtra	7417.07
26	Punjab	8999.78
27	Tamilnadu	4381.18
28	West Bengal	7176.55
	Sub Total	46002.22
	Grand Total	117036.21